

own experience, that there is no food-available there. It may be available on paper. Wheat is not available there; jowar is not available there; ragi is not available there. Jowar and ragi are the main food there. But they are not available. May I request the hon. Minister to see that at least wheat made available to the people there?

**RAO BIRENDRA SINGH:** Wheat has been given to the State according to the quota allotted for that State. At present, there should be no shortage of foodgrains as such in Karnataka. Karnataka produces enough rice also and we have been asking the State Government to procure rice, as much as possible, which they can also use for their own needs. I have already stated that the State Government's request for more funds will be taken into consideration after the money that has been sanctioned already has been spent and the Central team has visited the State again in March.

**SHRI GEORGE FERNANDES:** As has come out in the course of the answers, it is a fact, that Karnataka is suffering from a very acute drought. Similar is the situation in Rajasthan about which you are going to have next question. So also is the situation in Rayalaseema from where our President comes. About 10 million people are at the moment suffering. It is the worst drought in living memory. In the entire country, about 100 million people are victims of drought. My question is this. These little fire-fighting operations are not going to provide the solution. Would the Government stop immediately-spending any further money on the Asian Games which is running upto several hundred crores of rupees and divert all this money to provide relief to the people in Karnataka, Rajasthan, Andhra Pradesh and elsewhere where the drought conditions are very acute?

**MR. SPEAKER:** Not allowed.

**SHRI GEORGE FERNANDES:** He must answer. Everybody here is demanding more money. (Interrupt-

tions) You will have the Asian Games and also the drought. Then, don't ask for more money.

**SHRI T. R. SHAMANNA:** In Karnataka, out of 19 districts, more than 14 districts are in acute drought condition. Apart from the man not getting food, the cattle is not getting fodder. The situation is very acute in districts like Bijapur. May I know from the hon. Minister whether he would visit the drought affected areas and see the condition of the people there so that he will himself be convinced and provide early necessary relief to those people there?

**RAO BIRENDRA SINGH:** I visited Bangalore sometime back and I discussed the matter with the State Government. After the Central team has visited the area, I will certainly try to find time to visit the drought-affected districts if I possibly can get away during the Parliament session. But, as it is, since our officers have visited most of the drought affected districts in Karnataka and a Central team is proposed to be sent again for the purpose next month, I do not think it is immediately necessary to visit the area.

#### Drought in Rajasthan

\*88. **SHRI JAI NARAIN ROAT:**

**SHRI VIRDHJ CHANDER JAIN:**

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government are considering Rajasthan State as a seriously drought affected State this year;

(b); if so, what assistance Central Government would provide to Rajasthan State;

(c): whether it is also a fact that Udaipur, the second most populous district of Rajasthan, is facing severe drought for the second year due to water scarcity following less than average rainfall; and

(d) if so, in such circumstances, what type of assistance Centre have provided to the people of Udaipur District?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b): According to the reports from the State Government, due to deficiency in the rainfall and the long dry spells, all the 26 districts in Rajasthan have been affected by drought in varying degrees.

At the request of the State Government, a Central Team visited Rajasthan from the 27th to 30th November, 1980 for an on the spot assessment of the drought situation. On the basis of the report of the Central Team and the recommendations of the High Level Committee on Relief, a ceiling of expenditure of Rs. 2019.50 lakhs has been approved for purpose of Central assistance. In addition, the State Government has been sanctioned short-term loan of Rs. 7.50 crores for kharif and Rs. 9 crores for rabi for the supply of agricultural inputs to the farmers. Under the Food for Work Programme, the Government of Rajasthan were allocated 1.10 lakh M.T. of foodgrains in the beginning of the current financial year, in addition to the carry-over stock of 93,226 M.T. from the previous year. Besides, under the National Rural Employment Programme an additional allocation of 10,400 M.T. foodgrains and cash assistance of Rs. 182 lakhs towards material component and Rs. 57.20 lakhs towards wage support have been sanctioned. Though the allocation for Rajasthan was 10,400 M.T. of foodgrains, as much as 20,000 M.T. had been released for them in advance. A special allocation of 10,000 M.T. of cement has also been made by the Central Government for drinking water schemes.

(c) and (d). According to the memorandum presented by the Government of Rajasthan, 1739 villages out of 3180 villages in the district of

Udaipur have been affected on account of drought conditions. Implementation of relief operations including district-wise allocation of funds is entirely the responsibility of the State Government to whom the Central assistance is released for the State as a whole. It is for the Government of Rajasthan to distribute the Central assistance according to the requirement of any particular district affected by drought in the State.

AN HON. MEMBER: It could have been laid on the Table of the House. It is too long.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): I replied to all your supplementaries in advance.

श्री बृद्धाच ब्रजैन : अध्यक्ष महोदय, राजस्थान सरकार ने जब अपने मैमो-रेन्डम के द्वारा 173 करोड़ रु० की मांग की है किन्तु केन्द्रीय सरकार ने स्टडी टीम और हाई लेवल कमेटी ग्रान रिलीफ की सिफारिश के आधार पर सिर्फ 20 करोड़ 19 लाख 50 हजार रु० स्वीकृत किये हैं एवं शार्ट टर्म लोन खरीफ एवं रबी के लिए 16.50 करोड़ रु० की स्वीकृत की है। जो स्थिति है और जिस प्रकार का भयंकर सूखा इस साल राजस्थान में पड़ा है, पिछले साल भी था और जैसलमेर और बाड़मेर में पिछले तीन सालों से जो सूखा पड़ा हुआ है उसको देखते हुए क्या यह धन अपर्याप्त नहीं है? क्या केन्द्रीय सरकार स्पेशल सीक्विरिटी ग्राफ कैलासिटी का क्लेम मान कर दूसरा अध्ययन दल वहां भेज कर ऐडवांस प्लान कंट्रीब्यूशन के अलावा Advance Plan Contribution half as grant and half as loan Para 14 Page 53 of the Report of the Seventh Finance Commission, 1973 के आधार पर बकाया सहायता देने के लिए तैयार है?

**राज बीरेन्द्र सिंह :** इस में तो शक नहीं कि राजस्थान में सूखा बहुत बुरा पड़ा है और पिछले साल भी था। उसके बाद और हालत खराब हो गई, जब इस साल भी सूखे की हालत वहाँ पर पैदा हो गई। लेकिन सरकार ने जितनी मदद की है, वह पहले साल की निस्वत बहुत ज्यादा है। ग्रानरेबल मेम्बर एप्रिप्रिएट करेंगे कि मार्च, 1980 तक कोई 20 करोड़ रुपये की मदद भारत सरकार की तरफ से मिली थी सूखे के बारे में, लेकिन उसके बाद इस साल 40 करोड़ रुपये की मदद मिल चुकी है। इसका मतलब यह है कि पिछले साल में पिछली गवर्नमेंट के टाइम में राजस्थान को जो मदद मिली थी, उस से दुगुनी तो इस सरकार ने दे दी है। लेकिन सूखे या किसी और मुसीबत का पूरा मुआवजा देना किसी भी सरकार के लिए नामुमकिन है। भारत सरकार कुछ कायदे-कानून के मुताबिक काम करती है, और कुछ प्लान में तथा कुछ नान-प्लान में सहायता देती है। कुछ एक्सेलेरेटेड ड्रिंकिंग वाटर की स्कीम है। उसका पूरा पैसा भारत सरकार ग्रान्ट के तौर पर देता है। सूखे की हालत में वह भी बढ़ा दिया जाता है। उस में राजस्थान में कुएं बनाने के लिए ज्यादा रकम दी गई है। सरकार जितना ज्यादा से ज्यादा दे सकती थी, उस इलाके को देखने के बाद, टीम की रिपोर्ट के आधार पर, उतना भारत सरकार ने देने की कोशिश की है।

हमने सिर्फ टीम पर ही भरोसा नहीं किया, बल्कि खुद प्रधान मंत्री वहाँ गईं। उन्होंने दूर-दराज इलाकों में जा कर हालत को देखा। उन्होंने जैसलमेर और बाड़मेड़ के इलाके में लोगों से बातचीत की और उनकी तकलीफें मालूम कीं। प्रधान मंत्री खुद उस इलाके को देखने के लिए और लोगों की तकलीफें

मालूम करने के लिए गईं, इससे मालूम होता है कि भारत सरकार को इस बारे में कितनी परेशानी है। इसके बाद राजस्थान के लिए जो कुछ सरकार कर सकती थी, वह किया गया है।

**श्री वृद्धि चंद्र जैन :** राजस्थान के पश्चिमी क्षेत्र बाड़मेर और जैसलमेर में यह स्थिति पैदा हो गई है। कि पशु बड़ी संख्या में मर रहे हैं। चारा, फाडर, बहुत ही मंहगा है, सब्सीडाइज्ड रेट पर कोई चारा नहीं बिक रहा है। इसके अलावा सेंट्रल गवर्नमेंट ने राज्य सरकार को ट्रांसपोर्टेशन चार्जिज नहीं दिये हैं जबकि राज्य सरकार की वित्तीय स्थिति ऐसी नहीं है कि वह उसको पे कर सके। क्या केन्द्रीय सरकार राज्य सरकार को ट्रांसपोर्टेशन चार्जिज और अन्य सहायता देगी, जिससे वहाँ पर पशु बच सकें? क्या सरकार निष्क्रमण के लिए गुजरात और मध्य प्रदेश में ग्रेजिंग फैसिलिटीज, ग्रेजिंग लैंड और फारेस्ट फ्री ग्राफ कास्ट देने के लिए कोई ठोस कदम उठाने के लिए तैयार है? यदि ऐसे कदम नहीं उठाए गये, तो पशु बहुत बड़ी संख्या में मरेंगे, जैसे कि वे अब मर रहे हैं। राज्य सरकार की वित्तीय स्थिति बहुत कमजोर है।

**राज बीरेन्द्र सिंह :** मवेशियों की तरफ भी पूरा ध्यान दिया गया है। उसके लिए हमने मुख्तलिफ स्कीमों के तहत रुपया दिया है। 1 करोड़ रुपये हमने कैटल फीडिंग सेंट्रज बनाने के लिए, दिया है। इसी तरह घास काटने के लिए इकट्ठी, करने के लिए, सहायता देने के लिए रकम दी गई है। डेयरी डेवलपमेंट कार्पोरेशन की मार्फत भी काफी रुपया दिया गया है। चारे के ट्रांसपोर्टेशन के

लिए 77 लाख रुपया दिया गया है। यह सारा व्यौरा तो बहुत बड़ा है। अगर मानरेवल मेम्बर मांगें, . . . . (अ्यवधान) बहुत काफी अर्सा पहले श्री रामनिवास मिर्धा ने मुझे लिखा था और मेरे नोटिस में लाया था कि राजस्थान के मवेशियों को ग्रास-पास की स्टैंड्स में जाने की इजाजत नहीं दी जाती है। उसी वक्त हम ने उन तीन सरकारों को चिट्ठी लिखी थी। गुजरात और मध्य प्रदेश को मैंने खुद चिट्ठी लिखी। . . . . (अ्यवधान) . . . हमने दूसरे राज्यों से दरखवास्त की है कि वह राजस्थान के मवेशियों को चराने के लिए इजाजत दे दें। तो जितना हो सकता है किया है जो सहायता हम ने राजस्थान को दी है उस में 50 प्रतिशत ग्रांट है और 50 प्रतिशत लोन है। सारा लोन ही नहीं है, पचास प्रतिशत उस में ग्रांट भी है। . . . . (अ्यवधान) . . .

श्री बोलत राम सारन : माननीय मंत्री जी ने स्वीकार किया है कि राजस्थान में गत दो तीन वर्ष से भयंकर कर्हूत है और वहां की हालत बड़ी खराब है। मैं यह जानना चाहता हूं कि इतनी भयंकर और खराब स्थिति होने के बाद भी सूखे की स्थिति केवल घोषित की गई है, इस को अकाल क्यों नहीं घोषित किया गया? एक तो मैं यह जानना चाहता हूं, दूसरा मैं यह जानना चाहता हूं. . . . (अ्यवधान) . . .

अध्यक्ष महोदय : एक ही सवाल काफी है।

. . . . . (अ्यवधान) . . . . .

राव बीरेन्द्र सिंह : जो सहायता राजस्थान को दी जा रही है वह भयंकर हालत को देखते हुए दी जा रही है। इस में उस को क्या घोषित किया गया इससे कोई फर्क नहीं पड़ता। भारत सरकार

और राजस्थान सरकार पूरी मुस्तैदी से उस स्थिति से निपटने की बात कर रही है। अभी तक राजस्थान से मवेशियों के मरने को कोई रिपोर्ट हमें नहीं मिली है। इसलिए यह सवाल करने का प्रश्न ही नहीं उठता।

#### WRITTEN ANSWERS TO QUESTIONS

##### Stadia for Asian Games in Delhi

\*82. SHRI DAULAT SINGH JADEJA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to lay a statement showing:

(a) the details of the Stadia construction for Asian Games;

(b) the progress achieved so far; and

(c) the steps Government have taken to ensure the completion of the Stadia in time?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Stadia under construction for Asian Games, 1982 are:

(i) Main Athletic Stadium of 75,000 seating capacity in Lodi Road Complex;

(ii) Indoor Stadium of 25,000 seating capacity in the Rajghat Sports Complex;

(iii) Swimming Pool of international standards at Talkatora Garden; and

(iv) Renovation of the National Stadium.

(b) and (c). PERT Charts have been prepared for each construction work laying down the target dates for the completion of different stages and aspects of construction. All these works are expected to be completed by June, 1982. The progress reports on each of these works are submitted by the construction agencies every fortnight and these reports are reviewed by the works Committee and